

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**CP No.45/2017  
In  
OA No.3451/2016**

**New Delhi, this the 19<sup>th</sup> day of July, 2017**

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

K.K.Pant  
Aged 56 years  
S/o Shri Amar Nath Pant  
Working as Joint Director  
In the Directorate of Advertising & Visual Publicity  
Ministry of Information & Broadcasting  
Soochna Bhawan, Lodhi Road  
New Delhi – 110 003.  
R/o C-2615, Sushant Lok-1, Sector-43  
Gurgaon, Haryana-122 002. .... Applicant  
(By Advocate:Shri Yogesh Sharma)

**VERSUS**

1. Shri Ravi Ram Krishna  
Director (Administration)  
Directorate of Advertising & Visual Publicity  
Ministry of Information & Broadcasting 2<sup>nd</sup> Floor,  
Soochna Bhawan, CGO Complex  
Lodhi Road, New Delhi – 110 003.
2. Shri Mahesh Sharma  
Deputy Director (Admn.)  
Doordarshan News, Prasar Bharti  
2<sup>nd</sup> Floor, Tower-B, Doordarshan Bhawan  
Copernicus Marg, New Delhi – 110 001. .... Respondents.

(By Advocate:Shri Amit Kumar for R-1, 3 & 4  
Shri Rajat Krishna for Shri Rajeev Sharma)

**ORDER (ORAL)**

**By Hon'ble Mr. V. Ajay Kumar,**

Heard both sides.

2. When this matter is taken up for hearing, the learned counsel for the respondents submits that they have fully complied with the orders of this Tribunal by passing Annexure A-3 order dated 09.01.2017. The learned

counsel for the respondents while not disputing the fact submits that there are certain typographical mistakes in the order and he has made a representation also with respect to the same.

3. In the circumstances and in view of the substantial compliance, the CP is closed. Notices are discharged. However, the respondents may look into the representation of the applicant filed by him and correct the mistakes, if any, within a reasonable period. No costs.

**(Shekhar Agarwal)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

/uma/